## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TP(HC)/CAA/120-124/17

NAME OF THE TRANSFEROR

NAME OF THE TRANSFERRE

: KALPATHARU INFRASTRUCTURE DEVELOPMENT

CO PVT LTD

: KALPATHARU ENTERPRISES PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

For Tourstones &

## ORDER.

Counsel for Petitioner present. Reports of RD and OL are filed. For hearing, put up on 24.08.2017 at 10.30 A.M.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)

ghk